

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2
2.	Comp. App. (AT) (Ins) No. 715 of 2020 Part Heard (To Settle Date)	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas
3.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	Amith Krishnan H.	Bhabna Das
4.	Comp. App. (AT) No. 62 of 2020	Neil Shailesh Parikh Vs. Spider Prints Pvt. Ltd. & Anr.	Mayank Kumar	Surjan Singh Shekhawat-R1 Santhosh Krishnan-R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	
6.	Comp. App. (AT) (Ins) No. 599 of 2021	R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors.	Kunal Kanungo	
7.	Comp. App. (AT) (Ins) No. 602 of 2021	K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma`	
8.	Comp. App. (AT) (Ins) No. 603 of 2021	Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	

9.	Comp. App. (AT) No. 92 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	
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For Admission (After Notice)

10.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease & Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
11.	Comp. App. (AT) (Ins) No. 57A- 57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	Arun Aggarwal-R1 Tirth Nayak-R2
12.	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand-R1 & R2 Kunal Godhwani-R3 Mohak Sharma
13.	Comp. App. (AT) (Ins) No. 159 of 2021	Nimitaya Infotech Pvt. Ltd. And Ors. Vs. COX & Kings Ltd. Through its Resolution Professional Ashutosh Agarwala	R.K.Gupta	Nirman Sharma-RP Bency Ramakrishnan Pulkitesh Dutt Tiwari-R1
14.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma
15.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
16.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani

For Hearing

17.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra Dhiraj Mhetre Akash Singh
18.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP

19.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand-RP Mohak Sharma Ms Pratibha
20.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	Samiksha Gupta

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar